

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.2238  
TO BE ANSWERED ON 20.12.2022**

**FACILITY FOR SENIOR CITIZENS**

**2238. SHRI RAJESHBHAI CHUDASAMA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether any change has been made by the Government in the facilities being provided to senior citizens, if so, the details thereof;
- (b) if not, whether there is any scheme under consideration to amend the facilities being provided to senior citizens, if so, the details thereof; and
- (c) whether there has been an increase in the crimes committed against senior citizens during the last five years, if so, the details thereof and the measures taken to curb such crimes?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

(a): No, Sir.

(b): No, Sir.

(c): As per National Crime Records Bureau Reports 2021, 2020 and 2019 the total cases of crimes reported against the Senior citizens across India was as follows:-

<b>Year</b>	<b>No. of crimes reported against senior citizens</b>
2017	22,727
2018	24,349
2019	27,696
2020	24,794
2021	26,110

Law and Order and Police being subject of the states, necessary action is taken by these agencies.

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